



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

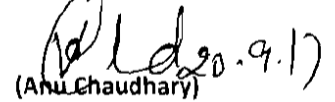
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 22.09.2017

| S. No. | Name of Mediator | Cases Title | Name of petitioner Advocate | Name of Respondent Advocate |
|--------|-----------------------------------|---|-----------------------------|-----------------------------|
| 1 | Hon'ble Mr. (Justice) S.C. Mittal | S.B. Cr. Misc. Petition No. 1161/2017 Smt. Sarita Singh Vs. State | Vishvesh Gupta | Ganesh Chaturvedi |
| 2 | Sh. Vinodi Lal Mathur Advocate | S.B. Arbitration Application No. 53/2016 Vikas Chandha Vs. Dr. Anita Khurana Chouhan | Sunita Pareek | Jerry Varughese |
| 3 | Smt. Sumati Bishnoi, Advocate | D.B. Civil Misc. Appeal No. 1214/2016 Smt. Nisha Vs. Sandeep Kumar Choudhary | Virendra Dave | Rajneesh Gupta |
| 4 | Sh. Bhuvnesh Sharma Advocate | S.B. Cr. Revision Petition No. 1148/2015 Regunandan Soni Vs. State | K K Chhawal | Aladeen Khan, PP |
| 5 | Sh. Bhuvnesh Sharma, Advocate | S.B. Cr. Appeal No. 608/2015 Narendra Kr. Jain Vs. M/s Ram Petrol Services | Rahul Agarwal | Devendra Sharma |
| 6 | Sh. Ashwani Chobisa Advocate | S.B. Civil First Appeal No. 491/2017 Smt. Usha Sahani Vs. Rajeev Naiyar | Sudesh Bansal | Kinshuk Jain |
| 7 | Sh. Vikas Jain Advocate | S.B. Cr. Misc. Petition No. 881/2014 Kailash Gupta Vs. State | Vijay Kumar Sharma | N.S. Dhakad, PP |

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC

Mediation Centre,

Rajasthan High Court

Jaipur



"Help The Needy –Timely Help May Create History"